

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1864
ANSWERED ON:24.08.2007
SETTING UP OF THERMAL POWER PROJECTS IN KARNATAKA
Shivanna Shri M

Will the Minister of POWER be pleased to state:

- (a) whether Karnataka Government has approved a special purpose vehicle for setting up three 1000 MW thermal power projects in the State and has submitted to the Union Government for clearance;
- (b) if so, the details thereof; and
- (c) the site selected where these projects are likely to be set up?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) to (c) : Yes, Sir. The State Power Procurement Co-ordination Centre set up by the Government of Karnataka has commenced development of three Thermal Power Projects of 1000 MW each, at Chamalapura (Mysore District), Ghataprabha (Belgaum District) and Jewargi (Gulbarga District) in the State of Karnataka through Tariff-based competitive bidding as per Guidelines of the Ministry of Power, on behalf of the distribution Licensees in the State of Karnataka. A Special Purpose Vehicle viz., Power Company of Karnataka Limited has since been constituted by Government of Karnataka for carrying out the preliminary activities pertaining to these projects on the lines of Ultra Mega Power Project.